REGISTERED No. P. 390

The Orissa



Gazette

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 10 CUTTACK, SATURDAY, MARCH 18, 1944

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATION

The 18th March 1944

No. 4337-S.T.—The following notifications, issued by the Government of India in the Department of Industries and Civil Supplies, are republished for general information

By order of the Governor C. S. JHA

Secretary to Government

New Delhi, 8th March 1944

New Delhi, 8th March 1944

No. F. 22(26)-C.S.(C.)/43—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to revise as follows with effect from 1st March 1944 the maximum prices which may be charged by a dealer or producer in respect of the following brands of cigarettes out of those specified in the Government of India, Department of Industries and Civil Supplies notification No. F. 22(26)-C.S.(C.)/43, dated the 22nd December 1943:—

Rs. As.

Rs. As. 50 for 1 6 Player's Bachelor Player's Virginia Wills's Navy Cut 50 for 1 20 for 0 10 American Club

	+]	Rs.	As.
Player's Bachelor			10 C	^	4.1
Player's Magnums			 10 for	U	$4\frac{1}{2}$
('apstan Magnums)					
Player's Virginia \ Wills's Navy Cut \			 10 for	0	4
Scissors			 10 for	0	$3\frac{1}{2}$
Elephant			10 for		$2\frac{7}{3}$
Battle Axe					-
Dasara					
Pedro					
Red Bird				_	
Red Lamp }	• •	••	 10 for	0	1
Telegraph					
Tiger · · · · · · · · · · · · · · · · · · ·					
Golden Tree					

New Delhi, 11th March 1944

No. F. 22(58)-C.S.(C.)/44—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the maximum retail price which may be charged by a dealer in respect of Vita brand of razor blades shall be—

For a packet of 5 blades

.. 9 annas

R. A. MAHAMADI Dy. Secy. to the Govt. of India